

Development of tourist places in U.P.

195. SHRI KRISHNA NAND JOSHI:
Will the Minister of TOURISM AND
CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration to develop tourist places in the hill districts of Uttar Pradesh; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) and (b) No, Sir. However, the Tourism Plan is being reviewed with a view to gearing up facilities to meet a two-fold increase in tourist arrivals in the next five years. Among the measures contemplated to achieve this objective are (i) identification and development of travel circuits, and (ii) provision of adequate infra structural facilities at the centres falling along these travel circuits. For this purpose discussions were held with the State Tourist officials, and details are being worked out by the Department of Tourism, Government of Uttar Pradesh. Their proposals are awaited.

**Setting up of joint ventures for
manufacture of umbrella** ✓

196. SHRIMATI PRATIBHA
SINGH:

SHRIMATI SUSHILA SHAN-
KAR ADIVAREKAR:

SHRIMATI MARAGATHAM
CHADASEKHAR:

Will the Minister of COMMERCE be pleased to refer to the answer to Unstarred Question 497 given in the Rajya Sabha on the 17th June, 1980 and state:

(a) whether Government propose to allow import of foreign technical know-how, complete plants and joint ventures from West Germany for manufacturing of umbrellas for European market as per study made by the Indian Institute for Foreign Trade;

(b) if so, what are the details thereof; and

(c) if the answer to part (a) above be in the negative, whether sophisticated know-how for manufacturing of export varieties of umbrellas are available in the country, if so, what are the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c) Umbrellas and umbrella ribs and fittings are reserved for production in the small scale sector. Traditionally the small scale units have been producing straight ribbed umbrellas with metal and cane rods/tubes and handles of metal, plastic, cane etc. In the recent past, some of the units have started manufacturing folding umbrellas and also telescopic spring-opening umbrellas.

Applications for import of foreign technical know-how, complete plants and joint ventures for manufacture of umbrellas for cent per cent exports would be considered sympathetically provided investment does not exceed the limit stipulated for small scale industry. Further, such plant and machinery should not be indigenously available.

**फिल्म निर्माताओं तथा फिल्म कलाकारों पर
करों के बकाये**

197. श्री सत्यपाल मलिक : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि देश में फिल्म निर्माताओं तथा फिल्म कलाकारों पर आय कर की कुल कितनी राशि बकाया है तथा आय कर की यह राशि कितने अरसे से बकाया है ?

**Tax arrears of film producers and
film stars**

197. SHRI SATYA PAL MALIK:
Will the Minister of FINANCE be

† [] English translation.

pleased to state the total arrears of income-tax due from film producers and film stars in the country and since when these income-tax arrears are due?]

वित्त मंत्रालय में उपमंत्री (श्री मगनभाई बारोट) : रिश्वट कारबारों/व्यवसायों में लगे कर निर्धारितियों की और बकाया कर की राशि के बारे में सूचना एकत्र नहीं की जाती। अतः फिल्म निर्माताओं और अभिनेताओं/अभिनेत्रियों के सम्बन्ध में प्रश्न में माँगी गई पूर्ण सूचना उपलब्ध नहीं है। प्रश्न के अन्तर्गत आने वाले सभी कर निर्धारितियों के सम्बन्ध में सूचना एकत्र करने में पर्याप्त समय और श्रम लगेगा।

31 मार्च, 1980 की स्थिति के अनुसार, ऐसे प्रत्येक फिल्म अभिनेता/अभिनेत्री के सबंध में जिसके विरुद्ध आयकर की एक लाख रुपये से अधिक की माँग और ऐसे प्रत्येक फिल्म निर्माता के संबंध में जिसके विरुद्ध आयकर की 5 लाख रुपये से अधिक की माँग बकाया है, सूचना एकत्र की जा रही है। उक्त सूचना यथा संभव शीघ्र सभा पटल पर रख दी जायगी।

†[THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): Information about tax arrears is not gathered in respect of assessee engaged in specific businesses/professions. Complete information sought in the Question is not, therefore, available in respect of the film producers and film actors/actresses. Its collection in respect of all the assessee covered by the Question will involve considerable time and labour.

†[] English translation.

Information is being collected regarding each film actor/actress with outstanding income-tax demand exceeding Rs. 1 lakh and each film producer with outstanding income-tax demand exceeding Rs. 5 lakhs as on 31-3-80. The said information will be laid on the Table of the House as soon as possible.]

Demand and Supply of vegetable oil

198. SHRI NAND KISHORE BHATT: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what is the estimated demand and supply position of the vegetable oil in the country in the year 1980-81;

(b) what measures Government have taken to fill up the gap between demand and supply;

(c) whether there is any proposal to allow the large industrial houses to produce this item to its optimum capacity; and

(d) if so, what are the details thereof?

THE MINISTER OF CIVIL SUPPLIES (SHRI VIDYA CHARAN SHUKLA): (a) As assessed by an inter-ministerial Study-Group constituted to draw up the outlines of a long-term edible oils plan, the estimated demand and supply position of vegetable oils in the country in the year 1980-81 is likely to be of the order of 49.17 and 37.63 lakh tonnes respectively. These figures include both edible and industrial oils.

(b) In order to bridge the gap between demand and supply, Government have taken the following main measures:—

1. Increasing the production and productivity of oilseeds and developing newer oilseeds of promise.

2. Harnessing technology to exploit the full potential of oils from all available sources.